

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 182 TO BE ANSWERED ON: 19.07.2022

Availability of fertilizers

182: SHRI SUBHAS CHANDRA BOSE PILLI:
SHRI AYODHYA RAMI REDDY ALLA:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether Government's stock of fertilizers has been affected by Russia-Ukraine war;
- (b) if so, details thereof, and if not, the reasons therefor;
- (c) whether Government has any contingency plan in case a fertilizer crisis arises this year;
- (d) if so, the details thereof, and if not, the reasons therefor;
- (e) whether Government has been monitoring digital stock registers that dealers have to maintain to contain black marketing of fertilizers;
- (f) if so, whether Government has come across any recent incidents of black marketing of fertilizers; and
- (g) if so, the steps taken in respect of fertilizer stock and the wrong-doers in such instances?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS

(SHRI BHAGWANTH KHUBA)

(a) to (d) No Sir. The availability of fertilizers in the ongoing Kharif 2022 season has remained comfortable as per the following:

ALL INDIA POSITION FOR KHARIF 2022(UPTO 13/07/2022)					
S.No	Product	Seasonal Requirement for Kharif 2022	Pro rata Requirement	Availability	Fig. in LMT Cumulative DBT Sales
			01/04/2022 to 13/07/2022	01/04/2022 to 13/07/2022	01/04/2022 to 13/07/2022
1	UREA	179.01	98.03	141.09	76.54
2	P&K	142.36	80.69	92.96	47.74

*Source:DBT Dashboard

Department of Fertilizers has been monitoring the supply of fertilizers affected due to Russia-Ukraine war in consultation with other Ministries - Ministry of External affairs, Ministry of Finance, Department of Commerce etc. to facilitate the long-term tie ups and short term imports of P&K fertilizers from alternative sources.

The availability of urea is ensured through regular production from old and newly created units (Matix, Chambal, Ramagundum and Gorakhpur); import of urea through long term agreement with OMIFCO and time to time imports through State trading Entities. Further, department of Fertilizers by means of various review meetings from time to time instructed all the Urea units not to take any planned shutdown and optimize their urea production. These measures together led to the urea production of 250.72 LMT during 2021-22 which is the highest production, so far.

(e) to (g): No sir. However, the dealer has to acknowledge the quantity received in iFMS portal. The entry is reflected in the system on real time basis.

Department of Fertilizers (DoF) has developed an IT enabled system viz., Integrated Fertilizer Management System (iFMS), which captures end to end details of Fertilizer in terms of Production, Movement, availability, requirement, Sale, Subsidy Bill Generation to Subsidy payment to fertilizer companies. Concerned stakeholders like DoF, State Agriculture Departments, District Collectors, Fertilizer Companies are all provided with separate user passwords for operating and monitoring purposes.

Further, Government of India has declared fertilizer as an essential commodity under the Essential Commodities Act, 1955 and notified Fertilizer Control Order, 1985 and Fertilizer (Movement Control) Order, 1973. State Governments have been adequately empowered to ensure selling of fertilizers at MRP besides stopping black marketing/smuggling of fertilizers. State Governments are adequately empowered to conduct search, make seizures and take punitive action against any person violating provisions of Essential Commodities Act, 1955 and Fertilizer Control Order 1985.
